


## Allahabad Bench

C A No. 232/2018 in  
C P No.(IB)70/ALD/2018ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 25.09.2019

NAME OF THE COMPANY: Bank of Baroda V/s Rotomac Global Pvt. Ltd.

SECTION OF I &amp; B CODE: 35(1)(n) R/w 60(5)( c)

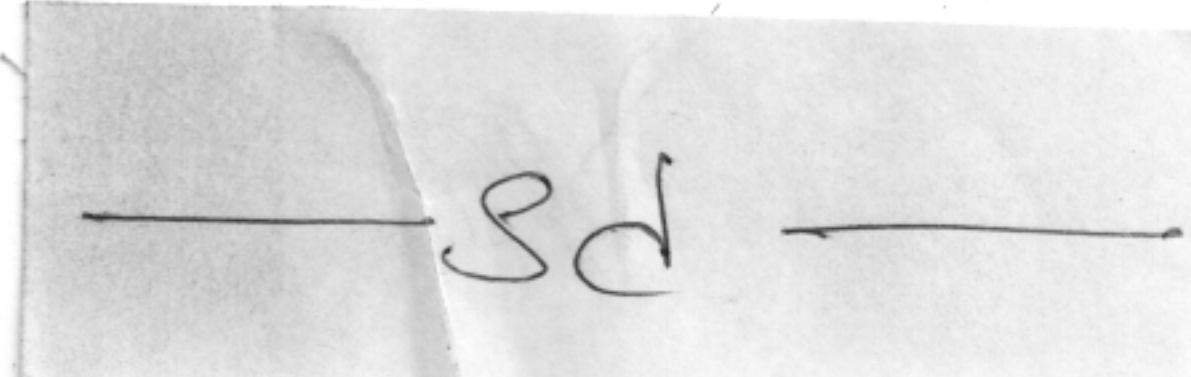
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	SHUBHAM AGARWAL	Advocate	Liquidator	
2.				

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Due to paucity of time, the matter could not be taken up.

Lis the matter on 22<sup>nd</sup> October, 2019.

Dated: 25.09.2019

A.R.K. SINHA  
MEMBER (J)